

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4998
TO BE ANSWERED ON 31st March, 2023

WOMEN IN INDIAN ARMY

4998. SHRI N.K. PREMACHANDRAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to accommodate women in all positions including combat position in Indian Army as per direction of the Supreme Court, if so, the details thereof;
- (b) whether the Government has initiated action to implement the orders of Supreme Court in this regard, if so, the details of the action taken thereon;
- (c) whether there are any hurdles in Indian Army to execute the orders of Supreme Court within the stipulated time of three months, if so, the details thereof and if not, the action taken by the Government in this regard;
- (d) the total strength of women in Indian Army, category-wise;
- (e) whether the Government proposes to provide special training to the women officers in Indian Army to post them in combat position; and
- (f) if so, the details thereof along with the action taken thereon?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) to (c): Directions of Hon'ble Supreme Court have been implemented by the Indian Army.
- (d): Strength of Women Officers in Indian Army as on 01st January, 2023 are as under: -
- (i) Strength of women officers {excluding Army Medical Corps (AMC), Army Dental Corps (ADC) & Military Nursing Service (MNS)}: 1733.
 - (ii) Strength of other rank women in Indian Army: 100.
 - (iii) Strength of women personnel in Armed Forces Medical Service (AFMS) as on 01st February, 2023 are as under: -
 - (aa) AMC - 1200
 - (ab) ADC - 173
 - (ac) MNS - 3887
- (e) & (f): No, Sir.
